

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.5744
TO BE ANSWERED ON 06.04.2022**

OVER BRIDGES AT DONAR RAILWAY STATION

†5744. SHRI GOPAL JEE THAKUR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of obstructions with regard to construction of Over Bridges at Donar Railway Station (Gumti) and level crossings at Bela, Laxmi Sagar, Laheriasarai, Chatti Chowk and other railway level crossings in Darbhanga;**
- (b) the time by which the said over bridges are likely to be constructed; and**
- (c) the possible measures taken by the Railways to remove the obstructions/solve the problems in the construction of over bridges at the said places?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

- (a) to (c): A Statement is laid on the Table of the House.**

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 5744 BY SHRI GOPAL JEE THAKUR TO BE ANSWERED IN LOK SABHA ON 06.04.2022 REGARDING OVER BRIDGES AT DONAR RAILWAY STATION

(a): There are 10 Level Crossings (LCs) (including Donar, Bela, at Laxmi Sagar Laheriasarai, and Chatti chowk) i.e. LC-25 Spl (Donar Gumti), LC-1 (Bela Gumti), LC-21 (Chatti Gumti), LC-18 between Thalwara Laheriasarai station, LC-39 at Sakri yard, LC-2 between Darbhanga - Muhamadpur, LC-28 between Kagwa Gumati or Darbhanga Kakarghatti, LC-10 between Muhammadpur – Kamtaul, LC-32 between Kakarghatti – Tarsarai and LC-26 (Laheriasarai - Darbhanga). Work for construction of ROBs at all these LCs are sanctioned on cost sharing basis with State Government as Traffic Vehicle Unit (TVU) is more than one lakh. These ROBs are being constructed by Government of Bihar on single entity basis as per Memorandum of Understanding (MoU) signed between Ministry of Railways and Road Construction Department, Government of Bihar. General Arrangement Drawing (GAD) has been approved for all these ROBs. Detailed Project Report (DPR) of these ROBs are under finalization in consultation with State Govt.

(b): No time limit can be given by railway as construction is being done by State Govt.

(c): Regular meetings for monitoring the progress are being done by Railways with State Government and there are no outstanding issues pending with railways in this matter.
